

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**34. C.P. 368/2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Jayant Ganesh Sthalekar & Ors**  
**V/s**

**Santosh Balkrishna Babhulkar & Ors**

**Section: 241 of Companies Act, 2013 & Application under any other  
provisions**

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**ORDER**

Adv. Prakash K. Pandya appeared for the Petitioner. It is seen from the record that court notice was not served upon Respondent No. 1 to 3. Registry is directed to issue fresh notice to the Respondent No. 1 to 3 intimating the next date of hearing. List the matter on **08.07.2024** for hearing.

**SD/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

29.04.2024  
Sushil

**SD/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**